

(d) the extent to which the power supply position in the country is likely to improve as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) to (c) During the year 1996-97, there is a gap of 25 million tonnes of coal between the demand (215 million tonnes) and the agreed supply (190 million tonnes) of non-coking coal in the power sector. To bridge the gap, coastal States such as T.N., Karnataka, A.P., and Gujarat have been advised to import coal for use at their stations. So far only T.N. has imported coal and presently an import order of 2.5 million tonnes of coal is under execution.

(d) Depending on the quantum of actual import of coal, the generation of electricity would get augmented.

Setting up expansion/upgradation of Fruit & Vegetable Processing Industries in Nagpur

581. MISS SAROJ KHAPARDE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government are implementing any developmental plan/scheme to provide assistance for setting up of the new and expansion/upgradation of the existing fruit and vegetable processing industries particularly orange based in Nagpur in Maharashtra;

(b) if so, what are the details thereof;

(c) whether Government propose to encourage educated unemployed youths' Co-operatives in the district in such industries; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) to (d) The Ministry of Food Processing Industries is implementing a Plan scheme under which assistance is provided to Public Sector/Joint Sector/Cooperative Sector units etc. for estab-

ishment or upgradation or expansion of fruit & vegetable processing units including orange processing. These assistances are available to any viable proposals for setting up/upgradation/expansion of food processing units in any part of the country including Nagpur in Maharashtra. Such assistance upto 30% of the project cost subject to a maximum of Rs. 75.00 lakhs (50% in case of ITDP Districts, subject to a maximum of Rs. 100 lakhs) can be extended for a viable project subject to availability of funds. However, no such proposal seeking assistance for setting up of new unit or expansion/upgradation of the existing orange processing unit has been received from Nagpur in Maharashtra.

With a view to encourage and equip entrepreneurs to set up a small and cottage scale food processing industry, the Ministry of Food Processing Industries is operating a Plan scheme during the 8th Plan wherein assistance is provided to organisations including Cooperative sector interested in setting up and operating Food Processing & Training Centres for training the entrepreneurs in various areas of processing techniques, quality products, quality control, accountancy, book-keeping, marketing etc. to enable the unemployed youths/other entrepreneurs to set up their own small and cottage scale food processing industries.

योग्यता सूची में स्थान प्राप्त करने वाले अन्य पिछड़े वर्गों के उम्मीदवारों को अन्य पिछड़े वर्गों के कोटे में रखा जाना

582. श्री रामदेव भंडारी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या संघ लोक सेवा आयोग द्वारा 1995-96 में आयोजित सिविल सेवा परीक्षा में सामान्य योग्यता सूची में आने वाले पिछड़े वर्गों के उम्मीदवारों को पिछड़े वर्गों के लिए आरक्षित 27 प्रतिशत कोटे में रखा गया है;

(ख) यदि हां, तो सरकार की आरक्षण नीति क्या है; और

(ग) क्या सरकार पिछड़े वर्गों के उन उम्मीदवारों को जो परीक्षा में सामान्य श्रेणी के उम्मीदवारों के साथ उम्मीद